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I. Mahato -Vrs- UOI


Admission Sl. No.02
O.A. No.260/00108/15

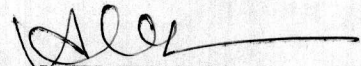
Order dated 18th March, 2015.

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. T. Rath, Ld. Counsel appearing for the applicant
and Mr. J.K. Nayak, Ld. ACGSC appearing for the Respondents. Mr.
Rath prayed liberty of this Tribunal to withdraw this O.A. and to file a better
O.A. The prayer is allowed. Accordingly, the O.A. is disposed of being
withdrawn.


MEMBER(A)


MEMBER(J)

K.B.